

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 300 of 2013**

**Dated : 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Delhi Voluntary Hospital Forum ... Appellant(s)  
Versus  
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit V. Awasthi Proxy Counsel  
for Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Pradeep Misra and  
Mr. Suraj Singh for R-1  
  
Ms. Rupali Bandhopadhyaya  
Mr. S.S. Sastry for R-2  
  
Mr. Hasan Murtaza for R-3 & R-4

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **17<sup>th</sup> April, 2014**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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